

(ग) नवीनतम आंकड़ों के अनुसार, आठवीं योजना (1992-93 से 1995-96) के प्रथम चार वर्षों के दौरान विकास की दर 5.9% प्रतिवर्ष रही है;

(घ) प्राप्त विकास दर आठवीं योजना में लक्षित विकास दर से अधिक है;

#### Promotion Prospects of Women Officers of AU India Services

3914. SHRI YERRA NARAYANAS WAMY: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to improve the promotion prospects of women officers of the All India Services;

(b) if so, the details thereof;

(c) whether it is a fact that very few women are promoted to Additional Secretary level; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES & PENSIONS. (SHRI S. R. BALASUBRAMONIYAN): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

#### Transfer of Excise Laboratory at Allahabad

3915. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Uttar Pradesh Government, despite its orders dated the 12th January, 1996, has not transferred the Excise Laboratory at Allahabad, resulting into loss of revenue to the State exchequer;

(b) whether it is a fact that some officers are trying to frustrate the Administration's orders in order to achieve their own goals, to the detriment of the State;

(c) whether the Central Government have taken any steps to ensure implemen-

tation of the said orders at the earliest; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS. (SHRI S.R. BALASUBRAMONIYAN): (a) to (d) The information is being collected and would be laid on the Table of the House.

#### पन्ना और मुक्ता तेल-क्षेत्रों में कच्चा तेल निकाला जाना

3916. श्री चिमनभाई हरिभाई शुक्ल: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या एनॉन और रिलायन्स कंपनियों द्वारा पन्ना और मुक्ता तेल क्षेत्रों में तेल निकालने संबंधी शर्तों और निबंधनों को अंतिम रूप दिये जाने से पहले ही कच्चा तेल निकालना शुरू कर दिया गया है;

(ख) यदि हां, तो उसके क्या कारण हैं;

(ग) क्या सरकार ने उक्त कंपनियों के संघ से अंतिम प्रस्ताव प्राप्त कर लिया है, और

(घ) यदि हां, तो तत्संबंधी व्यौरा क्या है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री टी० आर० बालु): (क) जी, नहीं। सरकार ने पन्ना और मुक्ता क्षेत्रों के विकास से संबंधित परिसंघ के साथ एक उत्पादन भागीदारी संविदा (उ०भा०सं०) में हस्ताक्षर किए हैं।

(ख) से (घ) प्रश्न नहीं उठता।

#### Wasteland in the tribal districts of Orissa

3917. SHRIMATI ILA PANDA: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there is a large area of wasteland in the tribal districts of Koraput, Kalahandi, Bolangir and Phulbani in Orissa;

(b) if so, the details thereof;

(c) whether there is any proposal to bring the wasteland in the State under cultivation;

(d) if so, the details thereof; and

(e) the number of projects taken up under the Integrated Wasteland Development Project in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (SHRI CHANDRADEO PRASAD VERMA): (a) Yes, Sir.

(b) According to the estimate made by National Remote Sensing Agency, Hyderabad the area of wastelands in Koraput, Kalahandi, Bolangir and Phulbani (undivided) districts in Orissa is given in Statement-I (*See* below).

(c) to (e) Department of Wastelands have sanctioned Nine projects in Orissa under the Integrated Wastelands Development Project scheme for

development -of wasteland. List of such projects is enclosed in statement-II (*See* below).

#### Statement-I

Details regarding the large area of wasteland in the Distte. of Orissa

Districts of Orissa	Area of Wastelands in Hactares
1. Rolangir*	1,27,842
2. Kalanandi*	1,24,147
3. Koraput*	7,46,797
4. Phulbani*	1,38,327
<b>TOTAL</b>	<b>11,37,113</b>

(Source: Wasteland Atlas of India, Vol. II 1995, published by NRSA, Hyderabad (Andhra Pradesh). \*UNDIVIDED DISTRICT

#### Statement II

The details of projects taken up under the Integrated wasteland Development project

S.N o	Name of the Project	Project Period	Total Proje (Rs. in ISSA	ect cost lakhs)
INTEGRATED WASTELANDS DEVELOPMENT PROJECTS IN OF				
1.	IWDP in Kalahandi District. (Project-I)	1992-93 to 1996-97		207.13
2.	IWDP in Klahandi District. (Project-II)	1993-94 to 1996-97		441.53
3.	IWDP in Lamtaput Block of Koraput District. (Project-I)	1993-94 to 1997-98		216.66
4.	IWDP in Laxmipur Block of Koraput District. (Project-II)	1993-94 to 1997-98		49.12
5.	IWDP in Bolangir District	1993-94 to 1997-98		437.54
6.	IWDP in Dhenkanal District	1994-95 to 1998-99		45.97
7.	IWDP in Malkangiri District. (Project-I)	1992-93 to 1993-94		62.39
8.	IWDP in Malkangiri District. (Project-II)	1994-95 to 1997-98		157.78
9.	IWDP in Nawrangpur District.	1994-95 to - 1998-99		284.28
<b>TOTAL</b>				<b>1902.40</b>